

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH,
COURT-IV

59. C.P. (CAA)1039(MB)/2020
IN
C.A. (CAA)320(MB)/2020

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **05.04.2021**

NAME OF THE PARTY: J M Commodities Limited

SECTION 230-232 OF COMPANIES ACT, 2013

ORDER

The Court is convened through Video Conference.

Due to paucity of time, the matter is adjourned to 28.04.2021.

Sd/-
RAJESH SHARMA
Member (Technical)
/NP/

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)